

ITEM NO.17

COURT NO.2

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).6755-6757/2021

(Arising out of impugned final judgment and order dated 01-02-2021 in WA No.168/2019, 01-02-2021 in WA No.169/2019, 01-02-2021 in WA No.128/2019 passed by the High Court Of Tripura At Agarthala)

BABUL DAS (2) & ORS.

Petitioner(s)

VERSUS

JALAL UDDIN & ORS.

Respondent(s)

WITH

SLP(C) No.12945/2021 (XIV)

(IA No.103060/2021 - EXEMPTION FROM FILING AFFIDAVIT)

SLP(C) No.6148-6151/2021 (XIV)

(FOR ADMISSION and I.R. and IA No.53889/2021-
ADDITION/DELETION/MODIFICATION PARTIES)

Date : 14-09-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Rana Mukherjee, Sr. Adv.
Ms. Daisy Hannah, AOR
Ms. Oindrila Sen, Adv.

Ms. Kiran Suri, Sr. Adv.
Mr. S.J. Amith, Adv.
Ms. Aishwarya Kumar, Adv.
Mr. Krishna Kumar, Adv.
Dr. (Mrs.) Vipin Gupta, AOR

For Respondent(s) Mr. Shuvodeep Roy, AOR

Mr. Abhishek Sarkar, Adv.
Mr. Pranab Prakash, AOR
Mr. Kumar Rahul Anand, Adv.

Mr. Kunal Chatterji, AOR

Dr. (Mrs.) Vipin Gupta, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the petitions on 13 October 2022.
- 2 Interim order to continue.

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**